

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2014

Dated : 11th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indian Power Corporation Ltd. Appellant (s)
Versus

West Bengal Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Abhisar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Pratik Dhar

ORDER

Admit. Mr. C.K. Rai takes notice on behalf of the State
Commission. ***Issue Public notice.***

As agreed by the learned counsel for the parties, post the matter
before the **Kolkata Circuit Bench on 01.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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